

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**Sub:ESTABLISHMENT - HIGH COURT OF  
JUDICATURE AT HYDERABAD - (Sri S.V.Ramana  
Murthy, Joint Registrar, High Court of Judicature at  
Hyderabad - Appointed as Secretary, High Court  
Legal Services Committee, Hyderabad) on  
deputation basis for a period of one year - Orders  
- Issued.**

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**ORDER: R.O.C. No.2919/2017-Estt.1., dated 24-03-2017.**

The Hon'ble the Acting Chief Justice is pleased to pass the following Order:-

Sri S.V.Ramana Murthy, Joint Registrar, High Court of Judicature at Hyderabad, is appointed as Secretary, High Court Legal Services Committee, Hyderabad, on deputation basis, for a period of one year from the date of assumption of charge, under Section 8A(3) of Legal Services Authorities Act, 1987, as amended vide G.O.Ms.No.30, Law (LA, LA & J-Home-Courts.A2) Department, Government of Telangana, dated 22-03-2017 and G.O.Ms.No.43, Home (Courts-B) Department, Government of Andhra Pradesh, dated 23-03-2017.

Sri S.V.Ramana Murthy, is directed to handover the charge of his post to Sri V.Ramesh, Joint Registrar, High Court of Judicature at Hyderabad, and take charge of the post of Secretary, High Court Legal Services Committee, Hyderabad, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad, who is holding full additional charge of the said post.

Sri V.Ramesh, Joint Registrar, will be in full additional charge of the post of Joint Registrar, held by Sri S.V.Ramana Murthy, Joint Registrar, High Court of Judicature at Hyderabad, until further orders.

  
**REGISTRAR GENERAL 24/3**

To

The Officers - concerned

Copy to :

1. The Hon'ble Chairman, High Court Legal Services Committee, Hyderabad
2. The Prl. Secretary to the Hon'ble the Chief Justice  
(for placing before the Hon'ble Acting Chief Justice)
3. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
4. All the Registrars, High Court of Judicature at Hyderabad.
5. All the Officers of the High Court of Judicature at Hyderabad.
6. The Joint Registrar-cum-Drawing Officer, High Court of Judicature at Hyderabad
7. All the Section Heads, High Court of Judicature at Hyderabad.
8. The Overseer, High Court of Judicature at Hyderabad
9. All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
10. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad
11. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and Visakhapatnam
12. The Director, A.P. Judicial Academy, Secunderabad.
13. The Chairman, A.P. Administrative Tribunal, Hyderabad
14. The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad
15. The Special Judge for Economic Offences, Hyderabad
16. The Special Judge for Essential Commodities Act, Hyderabad
17. The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam

18. The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.
19. The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State
20. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
21. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
22. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
23. The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
24. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal & Godavari Khani.
25. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad
26. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
27. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
28. The Secretary to Governor, for the state of Telangana and the state of Andhra Pradesh.
29. The Chief Secretary to Government, Government of Telangana, Hyderabad
30. The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad
31. The Secretary to Government, Law (L.A. & J - Home Courts) Dept., Government of Telangana, Hyderabad
32. The Secretary to Government, Law (L.A. & J - Home Courts) Dept., Government of Andhra Pradesh, Hyderabad
33. The Secretary General, Supreme Court of India, New Delhi
34. The Registrar Generals of All High Courts in India
35. The Registrar, Railway Claims Tribunal, Hyderabad
36. The Registrar, A.P. Lokayukta, Hyderabad
37. The Registrar, State Consumers Redressal Forum, Hyderabad
38. The Secretary, Bar Council of A.P., Hyderabad
39. The Accountant General, Hyderabad
40. The Advocate General, Andhra Pradesh, Hyderabad.
41. The Advocate General, Telangana, Hyderabad
42. The Public Prosecutors, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, Hyderabad.
43. The Administrative Officer, Government Pleaders Office, Hyderabad
44. The Administrator General & Official Trustee at High Court Buildings, Hyderabad
45. The Member Secretary, A.P.State Legal Services Authority, Hyderabad
46. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
47. The Secretary, A.P.H.C.Legal Services Committee, Hyderabad
48. The Registrar, Income Tax Appellate Tribunal, Hyderabad
49. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad
50. The Director of Prosecutions, Hyderabad
51. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
52. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad ( For Publication in Official Gazette)
53. The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
54. The Secretary, Section Officers' Association, High Court of Judicature at Hyderabad
55. The President, High Court Service Association, High Court of Judicature at Hyderabad.
56. The President, High Court Telangana Employees Association, High Court of Judicature at Hyderabad.
57. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Judicature at Hyderabad.
58. The Secretary, State Judicial Employees Association, Criminal Courts Compound, Red Hills, Nampally, Hyderabad.
60. The President, High Court Advocates' Association, High Court of Judicature at Hyderabad
61. The Commissioner, Information & Public Relations, Hyderabad (with a request to make arrangement for publication of the notification in local dailies)
62. The Director, All India Radio, Public Gardens, Hyderabad
63. The Director, Doordarshan Kendra, Ramanthapur, Hyderabad
64. The Editors, Eenadu, Deccan Chronicle, Sia-sat.

} With a request for making necessary announcement

} For publication in the respective News Papers